NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|-------------|-----------|-----------------------------------|
| CP 94/11 | TP 223/17 | For hearing | 391 / 394 | Idyllic Comfortek Pvt. Ltd. |

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRIMA PATHOD Sinchana.M.A

ORDER

Junior Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC, Karnataka is present. This is a very old matter relating to Today also Junior Counsel appeared for Petitioner and the year 2011. requested to adjourn. List it on 23.02.2018. No adjournment will be given.

Member (T)

Member (J)